

12.03 hrs.

Title: Regarding passing of the Homoeopathy Central Council (Amendment) Bill, 2002 and Indian Medicine Central Council (Amendment) Bill, 2002 by the Houses of Parliament during the current session and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the following 2 Bills passed by the Houses of Parliament during the Current Session and assented to by the President since a report was last made to the House on 5th December, 2002:-

1. The Homoeopathy Central Council (Amendment) Bill, 2002.
2. The Indian Medicine Central Council (Amendment) Bill, 2002.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, the Minister of State for Home, Shri I.D. Swami is supposed to make a statement in the House on the arrest of Anees in Dubai. You said in the House that you have considered his request; he is gathering further information and then inform the House. Today is the last day of the week and the matter was taken up on the 9th in the List of Business. We want to know when the Home Minister will make the statement.

MR. SPEAKER: I will let you know.

SHRI PRIYA RANJAN DASMUNSI : The Parliamentary Affairs Minister is here. The House cannot be kept in the dark in this manner. This is an important matter.

MR. SPEAKER: He will ask the Minister and inform the House.

श्री मोहन रावले (मुम्बई दक्षिण मध्य) : अध्यक्ष महोदय, हम भी जानना चाहते हैं कि बीस आतंकवादियों की जो लिस्ट पाकिस्तान को दी गई है, उसका क्या हुआ। उसमें दाऊद का भी नाम है। (व्यवधान)

अध्यक्ष महोदय : दूसरा नोटिस देना पड़ेगा।